LD-VC-CW- 192 -2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 192 -2020

Manuel Victor Dias

.... Petitioner

Versus

Village Panchayat Majorda and others.

..... Respondents

Adv. Gaurish N. Agni for the Petitioner Adv. Clayton Fonseca for Respondent no.6.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 25th September, 2020.

ORDER:

Shri C. A. Coutinho, the learned counsel, appears for the respondent no.1. Shri C. Fonseca, the learned counsel, appears for the respondent no.6.

- 2. The Registry will verify whether the other respondents have been served.
- 3. Post the matter on 12/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-